

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RAMGARH TRADELINKS PRIVATE LIMITED (Formerly known as "Montage Packaging
Sales Private Limited")

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RAMGARH TRADELINKS PRIVATE LIMITED (formerly known as "Montage Packaging Sales Private Limited")
2.	Date of incorporation of corporate debtor	29/08/2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909DL2019PTC354413
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 217, First Floor, Adarsh Mohalla, Patparganj Delhi-110091, India
6.	Date of closure of Insolvency Resolution Process	29 th May, 2023
7.	Liquidation commencement date of corporate debtor	30 th May, 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Mohan Lal Jain Registration Number: IBBI/IPA-002/IP-N00006/2016-17/10006
9.	Address and e-mail of the liquidator, as registered with the Board	Address: F-2/28, Sector-15, Rohini, Delhi-110089, India E-mail Id- ml_jain@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for Correspondence: C/o Sumedha Management Solutions Pvt. Ltd. B-1/12, 2 nd Floor, Safdarjung Enclave, New Delhi-110029. Contact Number: 011-4165 4481/85 Email Id (Process specific): cirp.ramgarhtpl@gmail.com
11.	Last date for submission of claims	29 th June, 2023

Notice is hereby given that the National Company Law Tribunal, Delhi Bench-III has ordered the commencement of liquidation of the M/s Ramgarh Tradelinks Private Limited (formerly known as "Montage Packaging Sales Private Limited") on 30th May, 2023.

The stakeholders of M/s Ramgarh Tradelinks Private Limited (formerly known as "Montage Packaging Sales Private Limited") are hereby called upon to submit their claims with the proof on or before 29th June, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of corporate debtor at <http://www.ramgarhtadelinks.co.in/> and also available at <https://ibbi.gov.in/en/home/downloads>



Submission of false or misleading proof of claims shall attract penalties.




Mohan Lal Jain
Liquidator

Date: 03.06.2023
Place: New Delhi

In the matter of Ramgarh Tradelinks Private Limited
(formerly known as "Montage Packaging Sales Private Limited")
Reg. No. IBBI/PA-002/IP-N00006/2016-17/10006